GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA UNSTARRED QUESTION NO. 459 ANSWERED ON: 22/07/2025

SVAMITVA SCHEME IN MADHYA PRADESH

†459: SHRI GANESH SINGH:

Will the Minister of Panchayati Raj be pleased to state;

- (a) the level at which the Rashtriya Gram Swaraj Abhiyan (RGSA), SVAMITVA, e-Panchayat and GPDP schemes run by the Government has been implemented in Madhya Pradesh particularly in Satna district so far and the impact of these schemes on governance, planning, and property disputes settlement efficiency of local panchayats;
- (b) whether the panchayat of Satna district have been identified in any national level incentive scheme (like-Incentivization of Panchayats) during the year 2018-24;
- (c) if so, the names of the panchayats and the criteria on the basis of which these have been identified; and
- (d) whether the Government has any plan to implement any pilot cluster, digital Panchayat scheme or special project to further strengthen Satna district in view of model public participation and autonomy at the gram panchayat level, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (PROF. S.P. SINGH BAGHEL)

(a) Panchayat is a State subject and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of State Governments, including fund support under the schemes towards strengthening and efficient functioning of the Panchayati Raj Institutions (PRIs) on a continuous basis.

The MoPR is implementing the following schemes:

- i. Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries, and providing infrastructural support like Gram Panchayat Bhawan and computerization,
- ii. **Incentivization of Panchayats (IoP)**, a central component of the RGSA scheme, to encourage a competitive spirit among PRIs, under which awards, including financial incentives, are given to the best-performing Panchayats in recognition of their good work in improving service delivery and public welfare, and
- iii. **Mission Mode Project on e-Panchayats (MMP-ePanchayat)**, a central component of the RGSA scheme, under which various e-governance projects are funded to promote the digitalization of Panchayats, bringing efficiency, accountability, and transparency to the functioning of PRIs and contributing to their overall transformation.

These schemes are implemented for all rural local bodies in all the States/UTs in the Country including in the Satna district of Madhya Pradesh.

Further, a Central Sector Scheme of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) is also being implemented in the State of Madhya Pradesh along with most of other States/UTs to provide the 'Record of Rights' to village households owning houses in villages. Under the scheme, property cards are provided to the household owners after drone survey, with the objective, inter alia, to reduce property disputes. In Madhya Pradesh, drone survey has been saturated in 43,014 inhabited (Abadi) villages and 43 lakh property cards have been prepared for nearly 37,000 villages. In Satna District, drone survey has been completed in 857 inhabited villages and 27,360 property cards have been prepared for 553 villages.

The Gram Panchayats prepare their Gram Panchayat Development Plans (GPDP) for the development of the Panchayats by using resources at their command and by way of convergence of resources from various sources. For this the elected representatives are imparted training under the RGSA scheme. Since 2022-23 and till date 6,15,600 cumulative number of elected representatives have been imparted training on various subjects and themes including preparation of GPDP in Madhya Pradesh. In Madhya Pradesh, 23,005 Gram Panchayats (of the total 23,011) prepared and uploaded their GPDPs on eGramSwaraj portal

developed under e-Panchayat MMP Scheme. Besides, the applications such as Meri Panchayat, AuditOnline, integration of eGramSwaraj with Public Fund Management System (PFMS) and GeM platform etc. has brought in transparency and efficiency in governance at the grassroots level.

(b) & (c) No Panchayat from Satna district of Madhya Pradesh have been awarded/incentivized under National Panchayat Awards of Incentivization of Panchayats scheme during the year 2018-24.

(d) No, Sir.
